COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 279 OF 2015

Dated : 02nd April, 2018

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

M/s. Aryan Coal Beneficiation Pvt. Ltd. .... Appellant(s)
Vs.
Gujarat Electricity Regulatory Commission & Ors. .... Respondent(s)

Counsel for the Appellant (s) : Mr. Matrugupta Mishra
Mr. Shourya Malhotra

Counsel for the Respondent(s) : Mr. C.K. Rai
Mr. Mohit Rai for R-1

Mr. M.G.Ramachandran
Ms. Anushree Bardhan
Mr. Shubha Arya
Ms. Poorva Saigal for R-2

ORDER

List the matter **on top of the board on *27.04.2018,*** as requested by the learned counsel appearing for both the parties.

(S.D. Dubey)
Technical Member

(Justice N.K. Patil)
Judicial Member

Bn/pr